

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

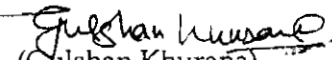
NOTIFICATION

No. 15 Genl.6/XVII.3,

dated 27 April, 2018

In partial modification of this Court's Notifications No.202 Genl./XVII.3 dated 16.12.2016 and No.221 Genl./XVII.3 dated 30.10.2017, it is hereby notified for general information that the Court timings of all the Subordinate Courts in the States of Punjab and Haryana and U.T. Chandigarh have been changed to 10:00 a.m. to 04:30 p.m. instead of 09:30 a.m. to 04:00 p.m. with office timings from 09:30 a.m. to 05:00 p.m. throughout the year. The above said Court and office timings will come into effect w.e.f. 01.07.2018.

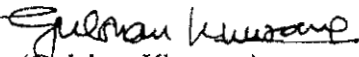
BY ORDER OF HON'BLE THE CHIEF JUSTICE & JUDGES


(Gulshan Khurana)
Joint Registrar (General)
for Registrar General

Endst. No. 11722 Genl./XVII.3, dated 27 April, 2018

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Copy forwarded to all the District and Sessions Judges in the States of Punjab, Haryana and U.T. Chandigarh for information and necessary action.

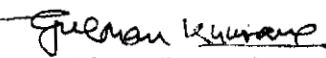

(Gulshan Khurana)
Joint Registrar (General)
for Registrar General

Endst. No. 11723 Genl./XVII.3, dated 27 April, 2018

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1. The Controller, Printing and Stationery, Punjab;
2. The Controller, Printing and Stationery, Haryana;
3. The Controller, Printing and Stationery, U.T., Chandigarh.

with the request that the above notification may kindly be published in the respective Government Gazettes. The notification is also being uploaded on the webportal of Punjab Government.


(Gulshan Khurana)
Joint Registrar (General)
for Registrar General

Endst. No. 11724 Genl./XVII.3, dated 27 April, 2018

Copy forwarded to the following for information :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary to Chandigarh Administration, Chandigarh.
7. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
8. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
9. The Advocate General, Punjab, Chandigarh.
10. The Advocate General, Haryana, Chandigarh.
11. The Accountant General (A&E), Punjab, Chandigarh.

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